

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:138
ANSWERED ON:01.12.2005
ALLOTMENT OF NON -PROFITABLE ROUTES
Dhanaraju Dr. K.;Sethi Shri Arjun Charan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of new private airlines permitted to operate their flights in India;
- (b) whether these airlines have also been given loss making/non-profitable routes;
- (c) if not, the reasons therefor; and
- (d) the steps the Government proposes to take to allot non-profitable routes to private airlines also?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c) and (d):- A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN REPLY TO STARRED QUESTION NO. 138 DATED 1.12.2005 REGARDING ALLOTMENT OF NON-PROFITABLE ROUTES.

(a):- Kingfisher Airlines, Spicejet, Paramount Airways and Go Airlines are the new private scheduled airlines, which have been permitted to operate scheduled domestic air services.

(b),(c) and (d):- The Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services to different regions of the country.

It is however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by the Government.